

# Call for Papers

## Competition Commission of India Journal on Competition Law and Policy

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The Competition Commission of India (CCI) is a statutory body established under the Competition Act, 2002 to prevent practices having adverse effect on competition, promote and sustain competition in markets, protect the interest of consumers, and ensure freedom of trade carried on by other participants in markets in India. CCI is also mandated to take suitable measures for the promotion of competition law through organising various advocacy programmes for stakeholders. In furtherance of the above, CCI, as a public institution, is engaged in developing a better understanding of competition issues relevant to the Indian context in order to draw inferences for the implementation of competition law and create a culture of competition in India. In pursuit of the same, the Commission publishes the annual *Journal on Competition Law and Policy* in both in print and digitally.

### Submission of Papers

The Commission invites original high quality research papers, articles, case studies, and book reviews on competition law, economics of competition law, and contemporary anti-trust issues for publication in the journal. The orientation of the papers may be theoretical, empirical, or based on case studies. Book reviews should be of books that were published in the two years before the submission of the paper. The journal would cover a wide range of related themes. However, research papers/articles/book reviews on the following themes in the Indian context and based on empirical research are encouraged:

- A. Cartel
- B. Vertical restraints and competition
- C. Market definition, measuring market power, and abuse of dominance
- D. Merger and acquisition
- E. New age economy, platform markets, and challenges for antitrust enforcement

- F. Intellectual property rights and competition law
- G. Recent developments in competition law and policy
- H. Other issues pertaining to competition law and policy

## **Who can submit paper(s)**

- a. Open to all including academicians, research scholars, industry experts, economists, lawyers, finance professionals, journalists, practitioners and decision makers etc.
- b. Authors pursuing Master's degree in any stream
- c. Authors having Bachelor's Degree in Law

## **Important Dates**

There is no specific deadline for the submission of papers. Papers cleared by the editorial board will be published in the next issue of the journal.

## **Selection Process**

Papers received for publication in the journal shall be selected through a rigorous two-stage review process. At the initial stage, the Joint Editors will carry out a blind review to determine the eligibility of the paper for further review. On clearing the initial stage, the paper will be sent to the editorial board. A double-blind review process will be followed at both stages. Based on the editorial board's recommendations, the paper will be accepted, sent back to the authors to be revised, or rejected.

## **Guidelines for Authors**

- (i) The work should be an original and unpublished work.
- (ii) The manuscript of the research paper should be in the following order:
  - Title
  - Abstract and Keywords
  - Introduction
  - Literature Review
  - Methods and Results
  - Discussion
  - Summary or Conclusion
  - Acknowledgements and References

(i) Please submit your paper in the following format:

Language/medium of the paper	English
Maximum word limit (including research questions, methodology, conclusion, and foot notes)	Research Paper: 8000 words Article: 6000 words Book Review: 2500 words
Document format	Word
Name of submitted file	Title of the paper
Size of the paper	A4
Margin	2.54 cm (1 inch) on all sides
Font style	Book Antiqua
Font size	11-point font
Line spacing	Double-spacing (2.0)
Paragraph spacing	0-point and left-aligned
Formatting for the title of the paper	20-point, bold, centre-aligned, and titlecase (capitalise each word)
Author Details	<p>Details of Authors should be mentioned only on the first/title page of the paper in the following manner: 11-point, Italic, Centre aligned Just below the title: Full name Designation Organisation</p> <p>In the footnotes: Email Id (optional) Contact number (optional)</p>
Headings	11-point, bold, centre-aligned, title case

Subheadings	<p>Level 1 subheading: 11-point, bold, left-aligned, title case</p> <p>Level 2 subheading: 11-point, bolditalic, left-aligned, title case</p> <p>Level 3 subheading: 11-point, bold, indented, title case</p> <p>Level 4 subheading: 11-point, bolditalic, indented, title case</p>
Page number	Top right corner
Table number	The table number (e.g., Table 1) appears above the table title and body in bold font.
Name/title and number of table	The table title appears one double-spaced line below the table number, in title case.
Figures/graphs/images	The figure number (e.g., Figure 1) appears above the figure title and image in bold font.
Name and number of figures/graphs/ images	The figure title appears one double-spaced line below the figure number, in title case.
Source/Other Notes of table/figures/graphs/ images	Three types of notes (general, specific, and probability) can appear below the figure to describe contents of the figure that cannot be understood from the figure title, image, and/or legend alone (e.g., definitions of abbreviations, copyright attribution, explanations of asterisks use to indicate p values). Include figure notes only as needed.
Symbols	Must be defined
Abbreviations	Must be defined
Referencing style	APA 7th edition (see <a href="https://apastyle.apa.org/style-grammar-guidelines/references/examples">https://apastyle.apa.org/style-grammar-guidelines/references/examples</a> )

## **How to submit paper(s)**

Author(s) shall submit their papers only through the web portal (<https://ccijournal.in>) of the CCI Journal. Author(s) will submit three separate documents, i.e., Full Paper, duly signed Certificate of Originality (Please see Annexure), and CV of Author(s).

## **Contact us**

Request for further information or any other queries may be sent to [journals@cci.gov.in](mailto:journals@cci.gov.in)

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# Annexure

## CERTIFICATE OF ORIGINALITY

This is to certify that I/we am/are the author(s) of the article/researchpaper/book review on \_\_\_\_\_  
\_\_\_\_\_(Title of the Paper).

I/we agree to submit this paper for consideration for publication in the **Competition Commission of India Journal on Competition Law and Policy**. I/we confirm that the paper has not been submitted elsewhere for publication.

I/we further certify that the above paper is an outcome of my/our independent and original work. I/we have given proper acknowledgement to all the sources from which the ideas and extracts have been taken. My/ our paper is free from any plagiarism and I/we have not violated copyright of others.

I/we hereby transfer all rights (editing rights, copyright, etc.) of the paper to the editor of **Competition Commission of India Journal on Competition Law and Policy** for publication.

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